Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 26 of 2012 &
IA No. 46 of 2012

Dated: 23rd February, 2012

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

M/s.Kakatiya Cement Sugar & Industries Ltd. … Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)

Counsel for the Appellant (s) : Mr. Chava Hanumanta Rao
Mr. Mullapudi Rambabu

Counsel for the Respondent (s) : Mr. A. Mariaputham, Sr. Adv.
Mr. A. Subba Rao
Mr. A.T. Rao
Mr. Yusuf Khan
Mr. K.V. Mohan & Mr. K.V. Balakrishnan for R-1.

ORDER

On the request of learned counsel for the parties, post the matter for hearing on **24rd February, 2012 at 2.30 p.m.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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